

Title: Introduction of the Constitution (Scheduled Castes) Order (Amendment) Bill, 2005. (Amendment of the Schedule)

**15.40 hrs.**

**CONSTITUTION (SCHEDULED CASTES) ORDER**

**(AMENDMENT) BILL\***

**(Amendment of the Schedule)**

SHRI BASU DEB ACHARIA (BANKURA): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution (Scheduled Castes) Order, 1950.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution (Scheduled Castes) Order, 1950. "

*The motion was adopted.*

SHRI BASU DEB ACHARIA : I introduce the Bill.

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